## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 1/14 in CP 46/12	TP 35/16	For Orders	397/398	Mrs. Mangala Yuva- raj Nakade & Anr. Vs. Shree Basavesh- wara Agro Foods Processing Ltd. & 3 Ors.

SL. NAME (IN CAPITAL) SIGNATURE & PHONE NUMBER REPRESENTATION TO WHOM B. B. PAREKH Petitioner Bon Pan (

9322238925

2. R. VENERTARAMANAN. CA.

( unbehalf of Adv.

MYSABARIDAS -(FIRSONGA)

M-9447060260 Respondent-No.7
Company - Fin. Advised

Counsel for petitioner is present. He has reported that CA 01-14 is pending for which he is seeking for substitute service on the Bank Manager, Mr. Rajeev Pradhan and also the

Registry is directed to list CA 01/14 along with the main petition and all connected papers thereto by the next date of hearing. Representative of Rais present and he requested time.

List it on 03.07.2017.

MEMBER (J)

Indian Bank.

MEMBER (T)